

ORISSA HIGH COURT

FILING REPORT AS ON :12/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	ADMLS/0000001/2020	COCKETT MARINE OIL DMCC VS M/V LEONKIDAS	MR.GAUTAM MISHRA,M/S.B.N.MOHANTY VS	// ()
2	BLAPL/0003136/2020	SK.MAHAMMAD MAHASIN VS STATE OF ODISHA	BISIKESAN PRADHAN VS	//0 () //
3	BLAPL/0003137/2020	MANGU @ MANOJ KUMAR MOHARANA VS STATE OF ODISHA	KASHINATH PATTNAIK VS	CUTTACK SADAR /100 /2018 () //
4	BLAPL/0003138/2020	MD.AMIN RAZA VS STATE OF ODISHA	ANIRUDHA DAS VS	UDITNAGAR /36 /2020 () //
5	BLAPL/0003139/2020	PARAMESWAR JENA @ CHAGALA @ CHAGALIBIBH VS STATE OF ODISHA	BIBHUDANANDA MOHAPATRA VS	BONTH /161 /2019 () //
6	BLAPL/0003140/2020	SUDHIR RANJAN MOHANTY VS STATE OF ODISHA	ALOK KUMAR DAS VS	BANKI /122 /2019 () //
7	BLAPL/0003141/2020	BIBHUTI MOHANTY VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	NIALI /153 /2019 () //
8	BLAPL/0003142/2020	THABAL @ SARBESWAR BASKEY VS STATE OF ODISHA	DINESH KUMAR PATRA VS	UDALA /23 /2018 () //
9	BLAPL/0003143/2020	MAMADIPAKA PUROSOTTAM RAO VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	CHANDILI /44 /2020 () //
10	BLAPL/0003144/2020	MOHAMMAD MOSAWIR @ FINU VS STATE OF ODISHA	K.M.NITIN VS	PIPLI /80 /2020 () //
11	BLAPL/0003145/2020	KRUPATI PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	MANAMUNDA /239 /2017 () //

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12	BLAPL/0003146/2020	BANGURA @ PRATAP KUMAR ROUT VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BHUBAN /318 /2019 () //
13	BLAPL/0003147/2020	K.ASISH KUMAR PATRA VS STATE OF ODISHA	MANAS CHAND VS	G.R.P.S.,BERHAMPUR /31 /2020 () //
14	BLAPL/0003148/2020	ASHISH KUMAR PANIGRAHI VS STATE OF ODISHA	MANAS CHAND VS	SAMBALPUR SADAR /19 /2020 () //
15	BLAPL/0003149/2020	RAKESH SETHI @ PADMANABHA DWARI VS STATE OF ODISHA	AMIT KUMAR NATH VS	ATHAMALLIK /11 /2020 () //
16	BLAPL/0003150/2020	SUBHARAJ MAHAPATRA VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	MANAMUNDA /39 /2020 () //
17	BLAPL/0003151/2020	ARUN BHUTIA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BALIMI /80 /2018 () //
18	BLAPL/0003152/2020	JAYMANGAL SINGH VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	BANDOMUNDA GRPS /20 /2020 () //
19	BLAPL/0003153/2020	SAPA @ SAROJ MALIK VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	SORO /45 /2020 () //
20	BLAPL/0003154/2020	BEDA @ SANTOSH SAHOO VS STATE OF ODISHA	BHARATI DASH VS	BANARAPAL /95 /2020 () //
21	BLAPL/0003155/2020	PRASANTA NAIK @ NANDA VS STATE OF ODISHA	DEEPAK R PARIDA VS	/137 /2019 () //
22	CMP/0000348/2020	PURNA CHANDRA MOHAPATRA VS SUSANTA PAIKARAY	TUSAR KUMAR MISHRA VS	// () //
23	CMP/0000349/2020	PREMACHAND NAIK	PRAFULLA KUMAR RATH	//

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		VS	VS	()
24	CMP/0000350/2020	SUNAPHULA NAIK HEMANTA MOHARANA	PRAMOD KUMAR SAHOO	//
		VS	VS	()
25	CONTC/0001447/2020	MANORANJAN MOHARANA RAJALAXMI MISHRA	ADV.	//
		VS	VS	()
26	CONTC/0001448/2020	CHITRA ARUMUGAM, I.A.S. MAYADHAR ROUT	ADV.	//
		VS	VS	()
27	CONTC/0001449/2020	JUGAL TRIPATHY SABITRI BEHERA	ADV.	//
		VS	VS	()
28	CONTC/0001450/2020	ANAND PRAKASH MAHESWARI PRAMOD KU.BINDHANI	DINESH KUMAR PANDA	//
		VS	VS	()
29	CONTC/0001451/2020	RINKESH ROY SURESH CHANDRA SAHOO	ADV.	//
		VS	VS	()
30	CONTC/0001452/2020	SURENDRA KUMAR, I.A.S. SHARAD CHANDRA PATHAK	ADV.	//
		VS	VS	()
31	CONTC/0001453/2020	UNION OF INDIA RAJAT KUMAR PALAI @ RAJAT PALAI	PRAFULLA KUMAR RATH	//
		VS	VS	()
32	CRLA/0000278/2020	SAMARTH VERMA, I.A.S. DEBARAJ KARNA	RAMA CHANDRA JENA	//
		VS	VS	()
33	CRLMA/0000090/2020	STATE OF ODISHA RASMITA MOHANTY	AMITAV TRIPATHY	PHIRINGIA /14 /2020 DISTRICT & SESSIONS JUDGE ,PHULBANI(Kandhamal) CT/0000014/2020
		VS	VS	FATEGARH /144 /2018 ()
34	CRLMC/0001008/2020	STATE OF ODISHA BIJAY KU.PRADHAN	BASUDEV PUJARI	//
		VS	VS	BARKOTE /304 /2017 ()

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35	CRLMC/0001009/2020	STATE OF ORISSA BIJAY KU.PRADHAN VS	BASUDEV PUJARI VS	// BARKOTE /313 /2017 ()
36	CRLMC/0001010/2020	STATE OF ORISSA SIBARAM BEHERA VS	PRABIR KUMAR RAY VS	// /113 /2008 ()
37	CRLMC/0001011/2020	STATE OF ODISHA RAMESH KU.SAHOO @ RAMESH CH.SAHOO VS	SUSIL KUMAR PATTNAIK VS	// / /0 ()
38	CRLMC/0001012/2020	STATE OF ORISSA PRATAP CH.BISWAL VS	V. NARASINGH VS	// CUTTACK VIGILANCE /44 /2003 ()
39	CRLMC/0001013/2020	STATE OF ODISHA(VIG.) MANAMOHAN PRADHAN VS	SUSANTA KUMAR TRIPATHY VS	// BARAMBA /12 /2020 ()
40	CRLMC/0001014/2020	STATE OF ODISHA JEET @ ABHIJIT MOHURIA VS	MADAN SUNDAR BEHERA VS	// KORAPUT SADAR /51 /2019 ()
41	CRLMP/0000510/2020	STATE OF ORISSA SUBHALAXMI PATRA VS	BIJAY KUMAR PARIDA 2 VS	// / /0 ()
42	CRLMP/0000511/2020	SUPERINTENDENT OF POLICE,NAYAGARH GITANJALI BEHERA VS	SAMIR KUMAR BEHERA VS	// / /0 ()
43	CRLMP/0000512/2020	STATE OF ORISSA PRAMODA BALIARSINGH VS	BIJAY KUMAR BEHERA VS	// / /0 ()
44	CRLMP/0000513/2020	STATE OF ORISSA JHARANA NAYAK VS	SUBHRANSU BHUSAN MOHANTY VS	// / /0 ()
45	CRLMP/0000514/2020	STATE OF ODISHA MAHALAXMI SABAT VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// / /0 () //

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46	CRLREV/0000266/2020	GIRISH PRASAD MISHRA VS LOPAMUDRA KAR	SOUMYA MISHRA VS	//0 DISTRICT & SESSIONS JUDGE,BERHAMPUR(Ganjam) CRA/0000039/2017
47	RPFAM/0000099/2020	KRUSHNA CHANDRA SAHOO VS KANAKLATA SAHU	SIDHESWAR RATH VS	// ()
48	RSA/0000137/2020	TILOTTAMA SAHOO VS JITENDRA NATH SAHOO	ASMIYA RANJAN MAJHI VS	// ()
49	RVWPET/0000217/2020	SARAT MAHABHOI VS RISHAB PROMOTERS PVT LTD3	ADV. VS	// ()
50	WP(C)/0012105/2020	AJAYA KUMAR PRADHAN VS REGIONAL MANAGER RESERVE BANK OF INDIA	B.M.SARANGI VS	// ()
51	WP(C)/0012106/2020	RANGADHAR JENA VS REGIONAL TRANSPORT OFFICER	B.M.SARANGI VS	// ()
52	WP(C)/0012107/2020	NIRANJAN BISHOI VS PRINCIPAL CHIEF SECURITY COMMISSIONER	SACHIN KUMAR PARIDA VS	// ()
53	WP(C)/0012108/2020	N.SIMANCHAL DORA VS STATE OF ODISHA	BIPIN KUMAR CHOUDHURY VS	// ()
54	WP(C)/0012109/2020	BAIRAGI CHARAN DAS VS STATE OF ODISHA	BIKRAM PRATAP DAS VS	// ()
55	WP(C)/0012110/2020	DR.BHAGABAT BHUYAN VS STATE OF ODISHA	ADITYA KUMAR MOHAPATRA VS	// ()
56	WP(C)/0012111/2020	KESABANANDA SAHOO VS STATE OF ODISHA	GOPINATH MISHRA VS	// ()
57	WP(C)/0012112/2020	BIJAYA KUMAR BISWAL	GOPINATH MISHRA	//

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		VS	VS	0
58	WP(C)/0012113/2020	STATE OF ODISHA JYOTI RANJAN PATRA	GOPINATH MISHRA	//
		VS	VS	0
59	WP(C)/0012114/2020	STATE OF ODISHA PRAHALLAD SAHU	NARENDRA PRASAD RATHA	//
		VS	VS	0
60	WP(C)/0012115/2020	THE STATE OF ODISHA THE SUB DIVISIONAL OFFICER ELCT.CESU	S.C.DASH	//
		VS	VS	0
61	WP(C)/0012116/2020	RAJIB GOPAL SWAIN ASITANANDA DEV GOSWAMY	PRAVASH CH.JENA	//
		VS	VS	0
62	WP(C)/0012117/2020	STATE OF ODISHA BIKASH CHANDRA PADHI	DINESH KUMAR PANDA	//
		VS	VS	0
63	WP(C)/0012118/2020	STATE OF ODISHA RIPU DAMAN DAS	PRAVASH CH.JENA	//
		VS	VS	0
64	WP(C)/0012119/2020	STATE OF ODISHA BASUDEBA PADHY	K.K.SWAIN	//
		VS	VS	0
65	WP(C)/0012120/2020	COMMISSIONER-CUM-SECRETARY TO GOVT. SATYA NARAYAN MISHRA	PRAVAS CH.JENA	//
		VS	VS	0
66	WP(C)/0012121/2020	STATE OF ODISHA BANSIDHAR NAIK	DEBAJYOTI CHATTERJEE	//
		VS	VS	0
67	WP(C)/0012122/2020	INSPECTOR GENERAL OF REGISTRATION BOARD OF REVENUE BUILDING SUDHANSU KUMAR CHOUDHARY	L.K.MOHANTY	//
		VS	VS	0
68	WP(C)/0012123/2020	STATE OF ORISSA JAGADANANDA BHUE	N.K.SAHU	//
		VS	VS	0

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69	WP(C)/0012124/2020	STATE OF ORISSA GOPINATH GOND VS UNION OF INDIA	BHARAT CH. PANDA VS	// // 0 //
70	WP(C)/0012125/2020	SARBESWAR PAIKARAY VS STATE OF ODISHA	NIRANJAN PR.PATRA VS	// 0 //
71	WP(C)/0012126/2020	ASESH MISHRA VS CENTRAL ELECTRICITY SUPPLY UTILITY,ODISHA	SIDHESWAR MALLIK VS	// 0 //
72	WP(C)/0012127/2020	SUBASH CHANDRA MOHAPATRA VS STATE OF ODISHA	NIRANJAN PR.PATRA VS	// 0 //
73	WP(C)/0012128/2020	TUKUNA SWAIN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
74	WP(C)/0012129/2020	ALOKA PRADHAN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
75	WP(C)/0012130/2020	MADHAB CHANDRA MALLICK VS STATE OF ODISHA	DR.CHITTARANJAN MISRA VS	// 0 //
76	WP(C)/0012131/2020	ACHYOUTA NANDA ROUT VS THE MD,UNION BANK OF INDIA	TANMAY MISHRA VS	// 0 //
77	WP(C)/0012132/2020	RAMESH CHANDRA MISHRA VS COLLECTOR CUM DISTRICT MAGISTRATE, PURI	SASWATI MOHAPATRA VS	// 0 //
78	WP(C)/0012133/2020	PRAHALLAD KUMAR BEHERA VS STATE OF ODISHA	PRASANTA KUMAR MISHRA VS	// 0 //
79	WP(C)/0012134/2020	RAJESH KUMAR SWAIN VS STATE OF ODISHA	PRABODHA CH.NAYAK VS	// 0 //

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80	WP(C)/0012135/2020	ANAPATRA @ AGABADU MANGUNI DORA @ BILANKUMAR BEHERA ..1 VS STATE OF ODISHA	BILANKUMAR BEHERA ..1 VS	// 0 //
81	WP(C)/0012136/2020	RAJESH KUMAR MAHAPATRO VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA..1 VS	// 0 //
82	WP(C)/0012137/2020	UPENDRA KUMAR SAHU VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
83	WP(C)/0012138/2020	DACTARA MAHAPATRO VS THE STATE OF ODISHA	BIJAYA KUMAR BEHERA..1 VS	// 0 //
84	WP(C)/0012139/2020	MAHESH CHANDRA DAS VS STATE OF ODISHA	BIJAYA KUMAR BEHERA..1 VS	// 0 //
85	WP(C)/0012140/2020	SANJIT KUMAR SAHU VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
86	WP(C)/0012141/2020	D.SURYANARAYAN VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
87	WP(C)/0012142/2020	PRAVAKAR SETHI VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS	// 0 //
88	WP(C)/0012143/2020	GAGAN BIHARI DAS VS STATE OF ODISHA	BIPLAB MOHANTY VS	// 0 //
89	WP(C)/0012144/2020	SUSHIL KUMAR DASH VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
90	WP(C)/0012145/2020	PUSPALATA KAR VS STATE OF ODISHA	MAMATA MOHANTY VS	// 0 //
91	WP(C)/0012146/2020	NILADRINATH MOHANTY	S.K.MOHANTY	//

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		VS	VS	0
		STATE OF ODISHA		//
92	WP(C)/0012147/2020	PRAFULLA KU.DASH	SAMIR KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
93	WP(C)/0012148/2020	BIJAN KUMAR JENA	RAMANATH ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
94	WP(C)/0012149/2020	HIRANMAYA DASH	RAMANATH ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
95	WP(C)/0012150/2020	DWARIKANATH KAR	SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ORISSA		//
96	WP(C)/0012151/2020	DR.BARADA PRASANNA GOCHHAYAT	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
97	WP(C)/0012152/2020	BINAY PRAKASH MINZ	MITHUN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
98	WP(C)/0012153/2020	SANDEEP KUMAR MOHANTY	MD.G.MADANI	//
		VS	VS	0
		STATE OF ORISSA		//
99	WP(C)/0012154/2020	SANDEEP KUMAR MOHANTY	MD.G.MADANI	//
		VS	VS	0
		STATE OF ODISHA		//
100	WP(C)/0012155/2020	SANDEEP KUMAR MOHANTY	MD.G.MADANI	//
		VS	VS	0
		STATE OF ODISHA		//
101	WP(C)/0012156/2020	SANDEEP KUMAR MOHANTY	MD. G. MADANI	//
		VS	VS	0
		STATE OF ORISSA		//
102	WP(C)/0012157/2020	SANDEEP KUMAR MOHANTY	MD.G.MADANI	//
		VS	VS	0

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103	WP(C)/0012158/2020	STATE OF ODISHA SANDEEP KUMAR MOHANTY VS	MD.G.MADANI VS	// // ()
104	WP(C)/0012159/2020	STATE OF ODISHA SANDEEP KUMAR MOHANTY VS	MD.G. MADANI VS	// // ()
105	WP(C)/0012160/2020	STATE OF ODISHA SANDEEP KUMAR MOHANTY VS	MD.G.MADANI VS	// // ()
106	WPCRL/000044/2020	STATE OF ODISHA ASIMA BARAL VS	N.SAHANI VS	// / /0 ()
107	WPCRL/000045/2020	STATE OF ODISHA HIRANYA BHOI VS	MANAS RANJAN SAMANTARAY VS	// / /0 ()
108	ABLAPL/0005205/2020	D.C.P,CUTTACK TRILOCHANA BEHERA VS	SAROJ KUMAR SAHOO VS	// JAGATPUR /142 /2020 ()
109	ABLAPL/0005206/2020	STATE OF ODISHA PRADEEP KUMAR NAYAK VS	VS	// PURIGHAT /100 /2020 ()
110	ABLAPL/0005207/2020	STATE OF ODISHA AJAYA MALLIK @ DHIRENDRA MALLIK VS	BIJAYANANDA DASH VS	// MANGALPUR /79 /2020 ()
111	ABLAPL/0005208/2020	STATE OF ODISHA PAPU @ DHANESWAR PRADHAN VS	SAMBIT BISWAL VS	// ABHAYACHANDPUR /30 /2020 ()
112	ABLAPL/0005209/2020	STATE OF ODISHA PINKINA PATRA VS	SUJIT KUMAR GUPTA VS	// /90 /2020 ()
113	ABLAPL/0005210/2020	SUDHNYA PATI KUMARI PATI VS	SUJIT KUMAR GUPTA VS	// ODAGAON /90 /2020 ()
		STATE OF ODISHA		//

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114	ABLAPL/0005211/2020	RAMESH PATI VS STATE OF ODISHA	SUJIT KUMAR GUPTA VS	ODAGAON /90 /2020 () //
115	ABLAPL/0005212/2020	KABITA SETHA VS STATE OF ODISHA	AJAYA KUMAR MOHARANA VS	JAGATPUR /154 /2020 () //
116	ABLAPL/0005213/2020	NEPAL AMANTA VS STATE OF ODISHA	PRAKAS KUMAR MISHRA VS	/ /0 () //
117	ABLAPL/0005214/2020	SATYA RANJAN BHOI @ PAPU VS STATE OF ODISHA	DHANANJAYA NAYAK VS	OLATPUR /42 /2020 () //
118	ABLAPL/0005215/2020	SAROJ @ SAROJA KUMAR SAHOO VS STATE OF ODISHA	P.R.SINGH VS	TUMUSINGA /55 /2020 () //
119	ABLAPL/0005216/2020	RAMESH BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	KANIHA /79 /2020 () //
120	ABLAPL/0005217/2020	PAHALI @ RANJAN JENA VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /162 /2020 () //
121	ABLAPL/0005218/2020	BULU ROUSTRAY @ NITYANAND RAY VS STATE OF ODISHA	SANTOSH KUMAR SAMANTARAY VS	JANKIA P.S. /95 /2020 () //
122	ABLAPL/0005219/2020	BULU @ RABINDRA MANDAL VS STATE OF ODISHA	B.N. MOHAPATRA VS	RAIRANGPUR (RURAL) /52 /2020 () //
123	ABLAPL/0005220/2020	MOJAHID KHAN VS STATE OF ODISHA	P.R.MISHRA VS	TIHIDI /138 /2020 () //
124	ABLAPL/0005221/2020	SULOCHANA ROUL VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	BARAMBA /105 /2020 () //
125	ABLAPL/0005222/2020	NARENDRA @ NARU BHOI	N.SAHANI	NIMAPADA /62 /2020

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		VS	VS	()
		STATE OF ODISHA		//
126	ABLAPL/0005223/2020	CHANDAN DAS	AMULYA RATNA PANDA	DHARMASALA /174 /2020
		VS	VS	()
		STATE OF ODISHA		//
127	ABLAPL/0005224/2020	CHITTARANJAN BEHERA @ KATI BABU	AMULYA RATNA PANDA	SAHADEV KHUNTA /146 /2020
		VS	VS	()
		STATE OF ODISHA		//
128	ABLAPL/0005225/2020	FIROJ BEHERA @ PAGAL BEHERA	DEBASIS TRIPATHY	RAMACHANDI /23 /2020
		VS	VS	()
		STATE OF ODISHA		//
129	ABLAPL/0005226/2020	SESADEBA DAS	L.BHUYAN	NANDIPADA /41 /2020
		VS	VS	()
		STATE OF ODISHA		//
130	ABLAPL/0005227/2020	MUJISI BADARAITA @ MUJISI JANI	JYOTIRMAYA SAHOO	PATTAPUR (ASKA) /78 /2020
		VS	VS	()
		STATE OF ODISHA		//
131	ABLAPL/0005228/2020	RAKESH MARATHA	JYOTIRMAYA SAHOO	KHURDA P.S. /151 /2020
		VS	VS	()
		STATE OF ODISHA		//
132	ABLAPL/0005229/2020	BATUA PRADHAN	SURYANARAYAN MISHRA	PURI SADAR /54 /2020
		VS	VS	()
		STATE OF ODISHA		//
133	ABLAPL/0005230/2020	L.MOHAN DAS	SANJAY KUMAR PRADHAN	BERHAMPUR SADAR /108 /2020
		VS	VS	()
		STATE OF ODISHA		//
134	ABLAPL/0005231/2020	HEMANTA SWAIN @ NAGULI SWAIN	SASIM AJITAV PATTNAIK	NAYAGARH /177 /2019
		VS	VS	()
		STATE OF ODISHA		//
135	ABLAPL/0005232/2020	MANOJ GIRI	SASIM AJITAV PATTANAIAK	Dhamara Police Station /19 /2020
		VS	VS	()
		STATE OF ODISHA		//
136	ABLAPL/0005233/2020	JAGANNATH JENA	SANGRAM KESHARI ROUT	NEMALO /44 /2020
		VS	VS	()

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137	ABLAPL/0005234/2020	STATE OF ODISHA GITA RAY VS	BIJAYA KUMAR MISHRA VS	// BARIPADA TOWN /418 /2019 ()
138	ABLAPL/0005235/2020	STATE OF ODISHA KAMAL KUMAR PRADHAN VS	BIJAYA KUMAR MISHRA VS	// KHURDA P.S. /301 /2019 ()
139	ABLAPL/0005236/2020	STATE OF ODISHA AKRURA JAYASINGH VS	L.N.RAYATSINGH VS	// JODAPADAR /49 /2020 ()
140	ABLAPL/0005237/2020	STATE OF ORISSA MANA DAS @ MANA RANJAN DAS VS	SARATHI JYOTI MOHANTY VS	// KUMBHARAPARA /111 /2020 ()
141	ABLAPL/0005238/2020	STATE OF ODISHA SABITA NAYAK VS	N.K.LENKA VS	// FATEGARH /14 /2020 ()
142	ABLAPL/0005239/2020	STATE OF ODISHA DIBYA BUDHIA VS	SACHIDANANDA PADHEE VS	// barpalli /99 /2020 ()
143	ABLAPL/0005240/2020	STATE OF ODISHA SANJAYA KUMAR NATH @ SANJAYA NATHASAMARENDRA MOHANTY VS	VS	// RAMACHANDAPUR /45 /2019 ()
144	ABLAPL/0005241/2020	STATE OF ODISHA KALI @ SAROJINI SAHU VS	RAMANI KANTA PATTANAIK VS	// RASOL /07 /2020 ()
145	ABLAPL/0005242/2020	STATE OF ODISHA DINAMANI PALEI VS	N.K.LENKA VS	// ODAGAON /41 /2020 ()
146	ABLAPL/0005243/2020	STATE OF ODISHA DINAMANI PALEI VS	N.K.LENKA VS	// ODAGAON /51 /2020 ()
147	ABLAPL/0005244/2020	STATE OF ODISHA KALU @ ASHOK KUMAR NAYAK VS STATE OF ODISHA	N.K.LENKA VS	// SARANAKUL /20 /2019 () //

ORISSA HIGH COURT

FILING REPORT AS ON :12/05/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
148	ABLAPL/0005245/2020	AJIT KUMAR GHADEI VS STATE OF ODISHA	H.N.MOHAPATRA VS	BODEN /225 /2019 () //
149	ABLAPL/0005246/2020	PRAKASH MALIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JENAPUR /109 /2020 () //
150	ABLAPL/0005247/2020	GANESH KUMAR JENA @ GANESH JENA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
151	ABLAPL/0005248/2020	BHOLA @ SK.RAHEMAT @ RAHEMAN VS STATE OF ODISHA	J.K.KHUNTIA VS	SORO /547 /2017 () //
152	ABLAPL/0005249/2020	PRADEEP KUMAR SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	KENDRAPARA /69 /2020 () //
153	ABLAPL/0005250/2020	DEBASIS PATI @ SANKAR @ SANKARSAN PATI VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	GONDIA /158 /2016 () //
154	ABLAPL/0005251/2020	PRASANTA BHOI VS STATE OF ODISHA	PRADEEP KUMAR PANDA VS	BANTALA /91 /2020 () //
155	ABLAPL/0005252/2020	DURGA CHARAN BARIK VS STATE OF ODISHA	SURENDRA KU BISWAL VS	DHUSURI /11 /2019 () //
156	ABLAPL/0005253/2020	BASANTI BEHERA VS STATE OF ODISHA	A.K.SAHOO VS	SATYABADI /145 /2020 () //
157	ABLAPL/0005254/2020	BISWARANJAN DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /79 /2020 () //
158	ABLAPL/0005255/2020	RAMESH CH.DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /78 /2020 () //
159	ABLAPL/0005256/2020	MURALI NAIK	J.N.PANDA	KOKSARA /179 /2017

ORISSA HIGH COURT**FILING REPORT AS ON :12/05/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ORISSA		//
160	ABLAPL/0005257/2020	RABI NARAYAN PARIDA	BIJAYA KUMAR MISHRA	KHURDA P.S. /301 /2019
		VS	VS	()
		STATE OF ODISHA		//
161	WPC(OA)/0001124/2019	B.VENKATESWAR PRUSTY	M/S.S.S.K.SUBUDHI	//
		VS	VS	()
		STATE OF ODISHA		//
162	WPC(OAC)/0000313/2018	BIJAY BEHERA	M/S.MANOJA KUMAR KHUNTIA	//
		VS	VS	()
		STATE OF ODISHA		//
163	WPC(OAC)/0002192/2010	HARISH CHANDRA KUNDU	BIJAYA KUMAR BEHERA 1	//
		VS	VS	()
		I.G.OF POLICE, WESTERN RANGE		//

ORISSA HIGH COURT

MISC CASES FILED on :12/05/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	1/2020 ADMLS/1/2020	COCKETT MARINE OIL DMCC-MP	B.N.MOHANTY
2	152/2020 RPFAM/99/2020	KRUSHNA CHANDRA SAHOO-MP	SIDHESWAR RATH
3	153/2020 RPFAM/99/2020	KRUSHNA CHANDRA SAHOO-MP	SIDHESWAR RATH
4	329/2020 CRLREV/266/2020	GIRISH PRASAD MISHRA-MP	SOUMYA MISHRA
5	330/2020 CRLREV/266/2020	GIRISH PRASAD MISHRA-MP	SOUMYA MISHRA
6	357/2020 CMP/348/2020	PURNA CHANDRA MOHAPATRA-MP	TUSAR KUMAR MISHRA
7	358/2020 CMP/349/2020	PREMACHAND NAIK-MP	PRAFULLA KUMAR RATH
8	359/2020 CMP/350/2020	HEMANTA MOHARANA-MP	PRAMOD KUMAR SAHOO
9	360/2020 FAO/502/2020	DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD	HEMANTA KUMAR MAHALI
10	374/2020 BLAPL/1613/2020	BHAGU @ BHAGIRATHI PRADHAN-MP	CHINMAYA MISHRA
11	375/2020 BLAPL/11113/2019	RAMINA BEWA-MP	ADITYA KUMAR PARIDA
12	376/2020 BLAPL/361/2020	JITENDRA PRADHAN @ JITU PRADHAN-MP	SWAYAMPRAVA DASH
13	377/2020 BLAPL/953/2020	SURENDRA NAG-MP	CHANDRAKANTA NAYAK
14	378/2020 BLAPL/1174/2020	SUNIL NAG @ SANA-MP	CHANDRAKANTA NAYAK
15	380/2020 BLAPL/2196/2020	SUVENDU SEKHAR ROUT-MP	R.K.RAY
16	381/2020 BLAPL/7573/2019	PRASANNA KUMAR ARDI-MP	RANJIT KESARI RAY
17	383/2020 RVWPET/217/2020	SARAT MAHABHOI-MP	ADV.
18	519/2020 MACA/293/2020	THE DIVISIONAL MANAGER, THE NEW INDIA ASSURANCE CO. LTD	HEMANTA KUMAR MAHALI
19	520/2020 MACA/302/2020	THE DIVISIONAL MANAGER, D.O.I., M/S. NEW INDIA ASSURANCE CO. LTD	HEMANTA KUMAR MAHALI
20	521/2020 MACA/305/2020	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD	HEMANTA KUMAR MAHALI
21	585/2020 CRLMC/1008/2020	BIJAY KU.PRADHAN-MP	BASUDEV PUJARI
22	586/2020 CRLMC/1010/2020	SIBARAM BEHERA-MP	PRABIR KUMAR RAY
23	587/2020 CRLMC/1012/2020	PRATAP CH.BISWAL-MP	V. NARASINGH
24	588/2020 CRLMC/1013/2020	MANAMOHAN PRADHAN-MP	SUSANTA KUMAR TRIPATHY
25	613/2020 CRLA/544/2016	MADHYAM BEHERA-MP	M/S.SOURA CHANDRA MOHAPATRA
26	614/2020	SALHI MARANDI-MP	M/S.ANJAN KU BISWAL

	CRLA/747/2011		
27	5457/2020 WP(C)/12107/2020	NIRANJAN BISHOI-MP	SACHIN KUMAR PARIDA
28	5458/2020 WP(C)/12108/2020	N.SIMANCHAL DORA-MP	BIPIN KUMAR CHOUDHURY
29	5459/2020 WP(C)/12110/2020	DR.BHAGABAT BHUYAN-MP	ADITYA KUMAR MOHAPATRA
30	5460/2020 WP(C)/11514/2020	ODISHA ABHIBHABAK MAHASANGHA-MP	BUDHADEV ROUSTRAY
31	5462/2020 WP(C)/12113/2020	JYOTI RANJAN PATRA-MP	GOPINATH MISHRA
32	5463/2020 WP(C)/21004/2014	BASUDEV PR.ACHARYA-MP	M/S.BANSHIDHAR SATPATHY,KALPATARU MISHRA
33	5464/2020 WP(C)/10491/2020	DR.BISHNU PRASAD SAR-MP	DEEPALI MOHAPATRA
34	5465/2020 WP(C)/16824/2018	STATE OF ODISHA-MP	MR.SANGRAM DAS,STANDING COUNSEL VIGILANCE
35	5466/2020 WP(C)/12115/2020	THE SUB DIVISIONAL OFFICER ELCT.CESU-MP	S.C.DASH
36	5467/2020 WP(C)/11587/2020	PRAMOD KUMAR LENKA-MP	SANJIB KHANDAYATRAY
37	5468/2020 WP(C)/12120/2020	SATYA NARAYAN MISHRA-MP	PRAVAS CH.JENA
38	5469/2020 WP(C)/12123/2020	JAGADANANDA BHUE-MP	N.K.SAHU
39	5470/2020 WP(C)/12126/2020	ASESH MISHRA-MP	SIDHESWAR MALLIK
40	5471/2020 WP(C)/12128/2020	TUKUNA SWAIN-MP	SUSHANTA KUMAR MISHRA
41	5472/2020 WP(C)/12129/2020	ALOKA PRADHAN-MP	SUSHANTA KUMAR MISHRA
42	5473/2020 WP(C)/12131/2020	ACHYOUTA NANDA ROUT-MP	TANMAY MISHRA
43	5474/2020 WP(C)/12132/2020	RAMESH CHANDRA MISHRA-MP	SASWATI MOHAPATRA
44	5475/2020 WP(C)/12133/2020	PRAHALLAD KUMAR BEHERA-MP	PRASANTA KUMAR MISHRA
45	5476/2020 WP(C)/12134/2020	RAJESH KUMAR SWAIN-MP	PRABODHA CH.NAYAK
46	5477/2020 WP(C)/6314/2020	NAMITA BEHERA-MP	B.P.PANDA
47	5478/2020 WP(C)/12136/2020	RAJESH KUMAR MAHAPATRO-MP	BIJAYA KUMAR BEHERA..1
48	5479/2020 WP(C)/12138/2020	DACTARA MAHAPATRO-MP	BIJAYA KUMAR BEHERA..1
49	5480/2020 WP(C)/12140/2020	SANJIT KUMAR SAHU-MP	SUSHANTA KUMAR MISHRA
50	5481/2020 WP(C)/12141/2020	D.SURYANARAYAN-MP	SUSHANTA KUMAR MISHRA
51	5482/2020 WP(C)/12142/2020	PRAVAKAR SETHI-MP	SUSHANTA KUMAR MISHRA
52	5485/2020 WP(C)/11705/2020	SRINIVASA EDIFICE PRIVATE LIMITED-MP	S.P.MOHANTY
53	5486/2020 WP(C)/11706/2020	SRINIVASA EDIFICE PRIVATE LIMITED-MP	S.P.MOHANTY
54	5487/2020 WP(C)/12143/2020	GAGAN BIHARI DAS-MP	BIPLAB MOHANTY
55	5488/2020 WP(C)/12145/2020	PUSPALATA KAR-MP	MAMATA MOHANTY
56	5489/2020 WP(C)/12147/2020	PRAFULLA KU.DASH-MP	SAMIR KUMAR MISHRA
57	5490/2020 WP(C)/9353/2020	M/S.VISHAL FERRO ALLOYS PRIVATE LIMITED-MP	BIPLABA MOHANTY

58	5491/2020 WP(C)/11140/2020	JAGADISH PATRA-MP	PRASANTA KUMAR MAHALI
59	5493/2020 WP(C)/12150/2020	DWARIKANATH KAR-MP	SATYABRATA MOHANTY
60	5494/2020 WP(C)/12152/2020	BINAY PRAKASH MINZ-MP	MITHUN DAS
61	5495/2020 WP(C)/12052/2020	SURENDRA RANA-MP	SAMBIT KAR
62	356/2020 CMP/323/2020	KIRTI RANJAN MOHANTY-MP	
63	359/2020 FAO/22/2013	DAMBARUDHAR SAHOO-MP	
64	379/2020 BLAPL/8626/2019	CHANDAN BEHERA-MP	
65	5461/2020 WP(C)/8128/2020	SIRISH CHANDRA MISHRA-MP	
66	5483/2020 WP(C)/7433/2020	JAYANANDA SINGH-MP	
67	5484/2020 WP(C)/7432/2020	JAYANANDA SINGH-MP	
68	5492/2020 WP(C)/21396/2019	KURASAKATLA SANDEEP KUMAR-MP	